General Circular no. 2016.

File No. 02/04/2016-CSR
GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
'A' Wing, 5th Floor, Shastri Bhawan,
Dr. R. P. Road, New Delhi - 110001
Dated.15.09.2016.

ORDER

Subject: - Constitution of Steering Committee for conducting 'National Corporate Social Responsibility Award' of Ministry of Corporate Affairs.

In pursuance to the approval of Hon'ble Corporate Affairs Minister, National CSR Award is being set-up by the Ministry of Corporate Affairs. A Steering Committee with the following composition is hereby constituted to oversee the whole process of the execution of 'National Corporate Social Responsibility Award'.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name</th>
<th>Role</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Secretary, MCA</td>
<td>Chairman</td>
</tr>
<tr>
<td>2.</td>
<td>Additional Secretary, MCA</td>
<td>Member</td>
</tr>
<tr>
<td>3.</td>
<td>Joint Secretary (Policy), MCA</td>
<td>Member</td>
</tr>
<tr>
<td>4.</td>
<td>Economic Adviser, MCA</td>
<td>Member</td>
</tr>
<tr>
<td>5.</td>
<td>Department of Public Enterprises represented by Officer not below Joint Secretary Level</td>
<td>Member</td>
</tr>
<tr>
<td>6.</td>
<td>Director General, IICA</td>
<td>Member</td>
</tr>
<tr>
<td>7.</td>
<td>Representatives of • FICCI • ASSOCHAM • CCI • PHD Chambers of Commerce</td>
<td>Member</td>
</tr>
<tr>
<td>8.</td>
<td>Representatives of • ICSI • ICAI • ICWAI</td>
<td>Member</td>
</tr>
<tr>
<td>9.</td>
<td>Nodal officer of IICA</td>
<td>Member Convener</td>
</tr>
</tbody>
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Terms of Reference:

(i) To approve the 'Implementation Strategy' and draft agreement / Memorandum of Understanding with MCA.
(ii) To constitute and approve terms of reference of the Selection Committee.
(iii) To approve a Panel of external agencies for field visits/verification of the CSR Policy implemented by corporates.
(iv) To recommend a Panel of Grand Jury drawn from various fields of expertise alongwith terms of reference for the Jury.
(v) To receive the list of Final Awardees from Grand Jury.
(vi) Any other matter indicated to above.

2. This issues with the approval of the Competent Authority.
To,

1. Secretary, Department of Public Enterprises.
2. Director General, IICA.
3. Secretary General, FICCI.
4. Secretary General, ASSOCHAM.
5. Director General, CII.
6. Secretary General, PHD Chambers of Commerce.
7. President, ICAI.
8. President, ICSI.
9. President, ICWAI.
10. Mr. Navnec Sharma, IICA.

Copy to:-

1. PSO / PPS to Secretary, MCA.
2. PPS to Additional Secretary, MCA.
3. Joint Secretary (Policy), MCA.
4. Economic Adviser, MCA.

(Seema Rath)
Deputy Director
Tele: 011- 23384657